

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 117
IA-1647/ND/2020
(IB)-591(ND)2020

IN THE MATTER OF:

Redhex it Solutions Pvt. Ltd.	...	Applicant
Vs.		
Greenline Builders Ltd.	...	Respondent

Order under Section 9 of IBC.

Order delivered on 07.07.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the HDFC Bank : Mr. Aman Leekha, Advocate

ORDER

IA-1647/ND/2020:

This is an application filed by the Resolution Professional against HDFC Bank Limited. In compliance of the order dated 15.04.2021, Mr. Ajay Malhotra, Branch Manager of Jalandhar Branch, is present in the hearing through video conferencing. Mr. Aman Leekha, Learned Counsel along with Mr. Ajay Malhotra jointly undertake to comply the order passed on 07.04.2021 on or before 09.07.2021 failing which appropriate strictures will be passed.

List for further consideration on **14.09.2021**.

Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)